

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4670  
ANSWERED ON:04.05.2012  
NATIONAL COUNCIL OF VOCATIONAL TRAINING  
Lal Shri Kirodi ;Majumdar Shri Prasanta Kumar

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the National Council of Vocational Training (NCVT) has any plans to establish Industrial Training Institutes and Vocational Training Institutes in the tribal dominated districts and blocks under the area of Fifth Schedule of the Constitution.
- (b) if so, the details thereof;
- (c) whether the Government proposes to upgrade these vocational training centres and bring them on par with the Industrial Training Institutes;
- (d) if so, the details thereof; and
- (e) the mechanism in place for monitoring the proper utilization of funds by the State Governments under the scheme of vocational training in tribal areas?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): As per the information received from Directorate General of Employment and Training (DGE&T) under Ministry of Labour & Employment, Industrial Training Institutes (ITIs) are set up and operated by the State Governments or private entities. The role of National Council of Vocational Training (NCVT) is restricted to setting up norms and standards, curriculum development, trade testing and certification. NCVT does not set up any ITI and it is an advisory body.

The DGE&T under Ministry of Labour and Employment has a scheme called 'Skill Development in 34 Districts affected by Left Wing Extremism (LWE)' under which there is a provision to support setting up of 34 ITIs and 68 Skill Development Centres (SDCs) in 34 LWE Districts in 9 States. Apart from this, Ministry of Tribal Affairs also implements a Central Sector Scheme called "Vocational Training in Tribal Areas" under which 100% Central assistance is provided to State Governments/UT Administrations and NGOs for running Vocational Training Centres for STs. The said scheme is for tribals not only in the Fifth Scheduled areas but also elsewhere.

(c) & (d): As per the information received from DG(E&T), there is no such plan at present to upgrade the VTCs. However, w.e.f. 1.4.2009, this Ministry's scheme of 'Vocational Training in Tribal Areas' has a provision of recognition/affiliation/accreditation of the Vocational Training Centre's (VTC) under 'Modular Employable Skills' from the Regional Directorate of Apprenticeship Training of State Governments/UT Administrations or recognition/ affiliation under 'Craftsmen Training Scheme (CTS)' from National Council of Vocational Training (NCVT) under the Directorate General of Employment and Training, Ministry of Labour and Employment, Government of India as applicable.

(e): Each scheme of DGE&T has built in mechanism to monitor the physical and financial progress under the scheme and thus ensuring proper utilization of funds by the State Governments. The proper utilization of funds under the scheme of "Vocational Training in Tribal Areas" is ensured by receipt of "Utilization Certificate" in GFR 19- A format as well as physical progress reports from the State Governments/UTs and NGOs. Further, the VTC's proposals are scrutinized by multidisciplinary State Level Committees before being sent to this Ministry. One approved and implemented by the NGOs these are mandated to be annually inspected by district authorities.